

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 7
(IB)-800(PB)/2022

IN THE MATTER OF:

Srei Equipment Finance Limited Petitioner/Applicant
Vs.
Pratyush Infrastructure Private Limited Respondent

Order Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 06.02.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Adv. Bhaskar Aditya, Adv. Arjun Aggarwal

ORDER

At request, list the matter on 13.03.2023.

Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

06.02.2023
ANAND DUBEY